## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.149/ BB/2017	=	For compliance of office objections raised by registry	252(3)	Sriram Agro Agencies Pvt. Ltd. Vs ROC

SL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		
₫,	AMANDFEERTH	Pe lition	1 Stuff	
	+11PPARAGI			
	PCS	ORDER		

ORDER

PCS for Petitioner is present. He is directed to furnish the additional information required by the Registry and also to comply other objections raised. List it on 17/11/2017.

Member (T)

Member (J)